ANNEXURE 7

Name of the corporate debtor: Date of commencement of liquidation: List of stakeholders as on :

List of other creditors (Other than financial creditors and operational creditors)

Sl.No.	Name of stakeholder	Category of stakeholders (Preference shareholders/ equity shareholders/partners/others)	Details of claim received		Details of claim admitted					% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed?(Yes/No)	Amount covered by guarantee						
1	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable	Not applicable